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क्या इस पर भी विचार किया गया कि जहां तक श्रपने देश की जिफेंसेज का, सरक्षा का ताल्लुक है, यह उस पर कहां तक ग्रसर हालता है ? ग्रीर ग्रगर इन बातों पर विचार किया गया तो किस नतीजे के साथ ?

थी जवाहरलाल नेहरू: यह सवाल. जैसा कि भ्राप देखेंगे, दो मल्कों के बारे में है। यह सही है कि उनमें से एक मुल्क का संबंध हमसे करीब का है लेकिन वह एक श्राजाद मुल्क है और हम, जाहिर है, जानने की कोशिश करते हैं कि जो भी बात हो उसका श्रसर हम पर क्या है, दनिया पर क्या है। हमने कुछ कोशिश की, और उसका नतीजा भी निकला। लेकिन हम दखल नहीं देते श्रीर न मनासिब है देना, क्योंकि दखल देने से बही बात होती है जिसको हम नहीं करना चाहते। में इसका ज्यादा जवाब नही देसकता सिवाय इसके कि हम पूरे तौर से वाकिफ़ हैं जो बात हुई है उससे, श्रौर हमने पूछताछ भी की है। श्रीर श्रगर माननीय सदस्य प्रखबार पढें तो उसमें भी चर्चा काफ़ी रहती है--हमने क्या किया, ग्रौरों ने क्या किया। मैं बैठ कर और मुल्को का न ति पर टीका टिप्पणी करूं यहां, यह उचित बात नहीं है।

SHRI JASWANT SINGH: I would like to know whether in regard to this agreement between Nepal and China we are satisfied that it does not affect our interests in any way.

JAWAHARLAL NEHRU: SHRI I am not satisfied.

SHRI JASWANT SINGH: What was the answer, Sir?

CHAIRMAN: Not Mr. DEPUTY satisfied.

काश्मीर समस्या को सुलझाने के लिये ग्रन्थ तरीके श्रपनाने की पाकिस्तान प्रेसीडेंट द्वारा धमकी

*१५. श्री नवाबसिंह चौहान : नया प्रधान मंत्री यह बताने की कृपा करेंने कि :

- (क) क्या उनकाध्यान २६ सितम्बर् १६६१ को पेशावर में पाकिस्तान प्रेसीडेंट श्री श्रयव स्ता द्वारा दियं गये उस भाषण की स्रोर स्नाकृष्ट किया गया है जिसमें उन्होंने काश्मीर समस्या सुलझाने के लिये 'श्रन्य तर्राके' श्रपनाने की धमकी दी है ! ग्रीर
- (ख) यदि उपरोक्त भाग (क) का उत्तर 'हां' हो, तो क्या सरकार द्वारा इस भाषण के फलितार्थी पर विचार गया है ग्रौर यदि हां, तो किन परिणामों के साथ ?

†[PAKISTAN PRESIDENT'S RESORT TO 'OTHER MEANS' TO SETTLE THE KASHMIR ISSUE

*15. SHRI NAWAB SINGH CHAU-HAN: Will the PRIME MINISTER be pleased to state:

- (a) whether his attention has been drawn to the press reports of the speech delivered by President Ayub Khan of Pakistan on the 29th September, 1961 at Peshawar in which he threatened to resort to 'other means' for settling the Kashmir issue; and
- (b) if the answer to part (a) above be in the affirmative, whether the implications of this speech have been considered by Government and if so, with what results?]

DEPUTY MINISTER EXTERNAL AFFAIRS (SHRIMATI Lakshmi Menon): (a) Yes, Sir.

"other (b) If resort to means use of force against us, it will be met by force. As the policy of

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the Government was stated by the Prime Minister even as late July 19, 1961, we shall not tolerate any aggression on Kashmir any name or pretext whatsoever.

†[बैवेशिक-कार्य उपमंत्री (श्रीमती लह्सी एन० मेनन): (क) जी हां।

(ख) श्रगर 'भ्रन्य तरीके'' श्रपनाने का मतलब ताकत का इस्तेमाल करना है, तो उसका ताकत से मुकाबला किया जायेगा प्रधान मंत्री ने हाल ही में १६ जुलाई १६६१ को सरकार की नीति बताई थी रश्रीर हम काश्मीर पर किसी नाम या किसी भी बहाने पर कोई जोर जबरदस्ती 🤻 सहन नहीं करेंगे।]

श्री नवाबसिंह चौहान: क्या यह भी सच है कि उन्होंने अपने इसी स्टेटमेंट में कहा है कि केवल काश्मीर ही नहीं बर्लिक काश्मीर के भ्रलावा भौर जितनी समस्यायें हैं वे सब भारत के कारण हैं? उनका यह कहना भारत सरकार के दृष्टिकोण से कहां तक सच है ?

श्री जवाहरलाल नेहरू: भारत सरकार सहमत नहीं है उनके इस कहने से।

SHRI BHUPESH GUPTA: May know if, during his talks with President Kennedy, the Prime Minister told him that the Pakistan President was issuing such threats and assuming such a bellicose attitude as a result of supplies of arms by the U.S. to Pakistan and, if so, what was the reaction?

MR. DEPUTY CHAIRMAN: It is a matter for a separate question.

SHRI BHUPESH GUPTA: No. no. We are concerned with the facts; we are going into the genesis of the facts, Why don't you allow this question?

†[] Hindi translation.

MR. DEPUTY CHAIRMAN: Yeu table a separate question.

SHRI BHUPESH GUPTA: This is a very relevant question. This is relevant; you know it very well.

Mr. DEPUTY CHAIRMAN: It must arise out of this question.

SHRI BHUPESH GUPTA: It does arise. The threat arises from the U.S. arms and therefore this question arises from that. May I ask another question? Did the Prime Minister find out whether the people in the States, especially in Washington, are aware of the fact that Pakistan is issuing such threats to India? Is it relevant, Sir?

MR. DEPUTY CHAIRMAN: not relevant.

श्री पा० ना० राजभौज: नया माननीय प्रधान मंत्री जी बतायेंगे कि क्या यह बात सच है कि पाकिस्तान ने काश्मीर का प्रश्न य० एन० भ्रो० में फिर से उठाने का निश्चय किया है ? यदि हां, तो इस मुक्ह को काउन्टरऐक्ट करने के लिये भारत सर्कार क्या कर रही है ?

श्री जवाहरलाल नेहरू: इस बारे में कल के ग्रखबार में कुछ चर्चा था जिसमें कि प्रेसीडेंट अयब खां की एक तक़रीर का जिक था कि उन्होंने यह निश्चय किया है। भारत सरकार इसमें यह करेगी कि उसका मुका-बला करेगी जब ऐसो बात वहां होगी।

SHRI BHUPESH GUPTA: May I know if, in order to silence such threats being given by the Pakistan President to India the Prime Minister told the proper quarters during his visit abroad that something should be done to prevent such things?

MR. DEPUTY CHAIRMAN: I have ruled out that question.

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B.B.C. CHARGE OF 'SAVAGE BRUTALITY,
BY INDIAN TROOPS IN THE FIGHTING
IN KATANGA

*16. SHRI M. S. GURUPADA-SWAMY: SHRI FARIDUL HAQ ANSARI:†

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the British Broadcasting Corporation in its broadcast on September 14, 1961, stated that Indian troops had acted with 'savage brutality' in the fighting in Katanga and fired point-blank at a Red Cross ambulance painted white and also at the driver and stretcherbearer dressed in white; and
- (b) if so, what steps have been taken by Government to counteract such reports?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LARSHMI MENON): (a) Yes, Sir.

(b) Not only are the allegations made by the B.B.C. baseless, but the foreign mercenaries in Katanga did, in fact, commit many of the atrocities attributed to the Indian troops. The matter was taken up with the British Prime Minister as a result of which the official spokesman of the British Government had publicly stated in London on 27th September, 1961, that the British Government had received no evidence to support these allegations and were unwilling to believe anything which would reflect adversely on the fine record of the Indian Army.

Shri FARIDUL HAQ ANSARI: May I know whether, in the contradiction by the representative of the British Government, the British Government have expressed regret for such propaganda?

†The question was actually asked on the floor of the House by Shri Faridul Haq Ansari. SHRIMATI LAKSHMI MENON: Yes, Sir. They did state that.

SHRI BHUPESH GUPTA: Here you see, Sir, in September this broadcast was made and our Government was paying a tribute to the British on the 28th or so, as it came out from an earlier question of mine. May I know whether it is not a fact that both before this broadcast and afterwards such statements or similar statements were being made?

MR. DEPUTY CHAIRMAN: By whom?

SHRI BHUPESH GUPTA: By the guilty persons; by the British.

SHRIMATI LAKSHMI MENON: Such statements were made and that is why we took the matter up with the British Government who made this statement expressing deep regret.

INQUIRY INTO LABOUR-MANAGEMENT RE-LATIONS IN COAL MINES

- *17. SHRI NIRANJAN SINGH: Will the Minister of LABOUR AND EMPLOY-MENT be pleased to state:
- (a) whether it is a fact that Government propose to hold an enquiry into the question of Labour-Management relations in the coal mines; and
- (b) if so, whether that enquiry will be a departmental one or it would seek cooperation of the workers' organisations in the coal mines?

DEPUTY MINISTER THE LABOUR (SHRI ABID ALI): (a) and (b) A departmental enquiry labour-management relations in coal mines is already being made by Regional Labour Commissioner (Implementation). The concerned Workers' and Employers' Organisations have been requested to send views, if any, to the Enquiry Officer.

SHRI NIRANJAN SINGH: May I know, Sir, whether those organisations have sent their recommendations so far?